

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

19/12/2018

C.P./260/16/2018

O.A./260/564/2009

FOR HEARING

ITEM NO:36

FOR APPLICANTS(S) Adv. : Mr. T. Rath

P K PANDA

-V/S-

DR. S.K KAMILA

FOR RESPONDENTS(S) Adv.: Mr. D.K. Mallick

Notes of The Registry	Order of The Tribunal				
	<p>Ld. Counsel for the Respondents submits that the orders of this Tribunal is complied as informed by the reply to the show cause. Ld. Counsel for the applicant also agrees to that submission. In view of this, the C.P. is dropped. Notices discharged.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)	kb	
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)				
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